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Title : Introduction of Custodial Crime (Prevention, Protection and Compensation) Bill, 2006.

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill to provide for the prevention of and protection against custodial crimes and for compensation in cases of custodial offences, for appointment of Vigilance Commissioner and District Vigilance Commissioners for custodial offences and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the prevention of and protection against custodial crimes and for compensation in cases of custodial offences, for appointment of Vigilance Commissioner and District Vigilance Commissioners for custodial offences and for matters connected therewith or incidental thereto."

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dt. 24.1.2006

*The motion was adopted.*

SHRI MOHAN SINGH: I introduce the Bill.

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